



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 787/2023 NATCO PHARMA LIMITED

.....Plaintiff

Through: Mr. Afzal B.Khan, Mr. Sharad Besoya, Mr. Bal Krishan Singh, Advocates

versus

FMC AGRO SINGAPORE PTE. LTD. & ORS.Defendant

Through: Mr. George Vithayathil (VC), Ms. S.L.Soujanya, Advocates

CORAM: JOINT REGISTRAR (JUDICIAL) Dr. AJAY GULATI

%

\$~5

ORDER 24.02.2025

1. The matter has been listed today for carrying out admission / denial of documents. However, same cannot be carried out as parties are yet to file their documents in physical form. Additionally, defendants are yet to respond to the documents filed alongwith the replication. Consequently, let the affidavit of admission / denial of documents in this regard be filed within four weeks.

2. Parties are directed to file their documents in physical form alongwith Joint document schedule, also in physical form, within six weeks.

3. Put up for admission / denial of documents on 05.05.2025.

Dr. AJAY GULATI (DHJS), JOINT REGISTRAR (JUDICIAL)

This is a digitally signed order. **FEBRUARY 24, 2025**/Sk